

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

34. C.A. 25/2021
In
C.P. 1355(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Keromoint Pharma Pvt. Ltd. & Another

Vs.

Eco Rich Cosmetic Private Limited & others

SECTION 241-242, 244 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time the matter is adjourned to 06.08.2021.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)